

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-01
CP-69/ND/2021

IN THE MATTER OF:

M/s. Blackstone Infracon Pvt. Ltd. & Ors.

Vs.

M/s. Renaissance Buildcon Company Pvt. Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s -58, 59, 241- 242

Order delivered on 31.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Dr UK Chaudhary, Mr. Ashutosh Gupta, Mr. Gaurav Rana
along with Mr. Abhishek Aggarwal, Advocates.

For the Respondent

: Mr. Akshay Ringe, Advocate for R-1 to 7,

ORDER

Counsel for the Petitioner is present. Counsel for the Respondent Nos.1 to 7 is present. Counsel for the Respondent Nos. 8 and 9 is present. Both the sides are directed to file compilation by way of additional affidavit before next date of hearing so that both the sides would be given sufficient opportunity of being heard in relation to the arguments pertaining to interim prayers.

List the matter on 6th April, 2021 in the supplementary list.

- sd - -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)